

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SAFFRON THERAPEUTICS PRIVATE LIMITED

<b>RELEVANT PARTICULARS</b>		
1.	Name of corporate debtor	Saffron Therapeutics Private Limited
2.	Date of incorporation of corporate debtor	10/07/2014
3.	Authority under which corporate debtor is incorporated / registered	RoC- Ahmedabad
4.	Corporate Identity No.	U24233GJ2014PTC080089
5.	Address of the registered office and principal office (if any) of corporate debtor	B14, Sthapna Complex, Near Ankur Bus Stand, Opp. G.H.P. Complex, Naranpura, Ahmedabad – 380 013, Gujarat, India
6.	Insolvency commencement date in respect of corporate debtor	25/09/2023
7.	Estimated date of closure of insolvency resolution process	23/03/2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Omkarchand Rikhabdas Maloo IP Reg No: IBBI/IPA-001/IP-P00435/2017-18/10758
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 403, 4th Floor, Shaival Plaza, Near Hope Neuro Care Hospital, Gujarat College Raod, Ellisbridge, Ahmedabad, Gujarat- 380 006  Email Id: <a href="mailto:omkar@ormaloo.com">omkar@ormaloo.com</a>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 403, 4th Floor, Shaival Plaza, Near Hope Neuro Care Hospital, Gujarat College Raod, Ellisbridge, Ahmedabad, Gujarat- 380 006  Email Id: <a href="mailto:ipsaffrontherapeutics@gmail.com">ipsaffrontherapeutics@gmail.com</a>
11.	Last date for submission of claims	09/10/2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms	Web link: <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a>  Physical Address: 403, 4th Floor, Shaival Plaza, Near Hope Neuro Care Hospital, Gujarat College Raod, Ellisbridge, Ahmedabad,



(b) Details of authorized representatives are available at:	Gujarat- 380 006 Not Applicable
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Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Saffron Therapeutics Private Limited on 25<sup>th</sup> September 2023 (Order uploaded on NCLT website on 26.09.2023).

The creditors of Saffron Therapeutics Private Limited, are hereby called upon to submit their claims with proof on or before 9th October 2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

**Submission of false or misleading proofs of claim shall attract penalties.**



**Mr. Omkarchand Rikhabdas Maloo**  
**Interim Resolution Professional of**  
**Saffron Therapeutics Private Limited**  
**IP Reg No: IBBI/IPA-001/IP-P00435/2017-18/10758**  
**AFA Issued by ICAI-IIP valid till 15.11.2023**

Date: 27.09.2023  
Place: Ahmedabad